

|
Crl.A.No. 622-624 OF 2003
ITEM No.101

Court No. 5

SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL Nos.622-624 OF 2003

ANIL SHARMA & ORS. Appellant (s)

VERSUS

STATE OF JHARKHAND Respondent (s)
(with appln. for bail)
WITH CRL A.No.798/2003 (with office report)

Date : 09/03/2004 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Appellant (s)Mr. Sushil Kumar, Sr. Adv.
Mr. Rajinder Singh, Sr. Adv.
M/s. Adolf Mathew, Sanjay Jain,
Karan Singh, Deepak, PD Sharma, Advs.

Mr. PS Mishra, Sr. Adv.
M/s Awanish Sinha, Ashok Kr. Singh,
Chandra Shekhar Yadav, D Verma,
Tathagat H Vardhan, Amitesh C Mishra,
Dhruv Kr. Jha, RK Maheshwari, Advs

For Respondent(s)Mr. Manish Mohan, Adv. for
Mr. Ashok Mathur, Adv.

Mr. Ritesh Aggarwal, Adv. for
Mr. Vishwajit Singh, Adv.

UPON hearing counsel the Court made the following

O R D E R

Mr. Sushil Kumar, learend senior counsel for the appellants in CRL A Nos.622-624/2003 started his arguments at 10.35 AM and concluded at 2.40 PM. Thereafter Mr. PS Mishra, learned senior counsel made his submissions upto 2.55 PM. Thereafter Mr. Manish Mohan, learend counsel for the respondent-State made his submissions for a few minutes. Arguments concluded. Judgment reserved.

(D.L.Chugh) (Vijay Aggarwal)
AR-cum-PS Court Master

ITEM No.101

Court No. 5

SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL Nos.622-624 OF 2003

ANIL SHARMA & ORS. Appellant (s)

VERSUS

STATE OF JHARKHAND Respondent (s)
(with appln. for bail)
WITH CRL A.No.798/2003 (with office report)

Date : 09/03/2004 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Appellant (s)Mr. Sushil Kumar, Sr. Adv.
Mr. Rajinder Singh, Sr. Adv.
M/s. Adolf Mathew, Sanjay Jain,
Karan Singh, Deepak, PD Sharma, Advs.

Mr. PS Mishra, Sr. Adv.
M/s Awanish Sinha, Ashok Kr. Singh,
Chandra Shekhar Yadav, D Verma,
Tathagat H Vardhan, Amitesh C Mishra,
Dhruv Kr. Jha, RK Maheshwari, Advs

For Respondent(s)Mr. Manish Mohan, Adv. for

Mr. Ashok Mathur, Adv.

Mr. Ritesh Aggarwal, Adv. for
Mr. Vishwajit Singh, Adv.

UPON hearing counsel the Court made the following

O R D E R

Mr. Sushil Kumar, learned senior counsel for the appellants in CRL A Nos.622-624/2003 started his arguments at 10.35 AM and concluded at 2.40 PM. Thereafter Mr. PS Mishra, learned senior counsel made his submissions upto 2.55 PM. Thereafter Mr. Manish Mohan, learned counsel for the respondent-State made his submissions for a few minutes. Arguments concluded. Judgment reserved.

(D.L.Chugh) (Vijay Aggarwal)
AR-cum-PS Court Master

BOOK REFERRED

1. AIR 1984 SC 51